

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)  
ROHINI COURTS, DELHI**

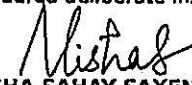
**ORDER**

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Ms. Reena D/o Sh. Naresh Kumar E.C.-96283597	SPA In Office Pool, North-West, Rohini Courts, Delhi.	SPA In the court of Sh. Shivaji Anand, Ld. ASJ-02-cum-Spl. Judge NDPS, North-West, Rohini Courts, Delhi.
2	Ms. Rinki W/o Sh. Rakesh E.C.-89850882	PA in the court of Sh. Shivaji Anand, Ld. ASJ-02-cum-Spl. Judge NDPS, North-West, Rohini Courts, Delhi.	PA in the court of Ms. Divya Singh, Ld. JMFC (Mahila Court-01), North-West, Rohini Courts, Delhi.
3	Ms. Parul W/o Sh. Anuj Kakkar E.C.-53755079	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Kapil Kumar, Ld. ASJ (Spl. FTC), North-West, Rohini Courts, Delhi.
4	Ms. Nidhi Puri W/o Sh. Dhirender Puri E.C.-34720799	SPA in the court of Sh. Kapil Kumar, Ld. ASJ (Spl. FTC), North-West, Rohini Courts, Delhi.	SPA In Office Pool, North-West, Rohini Courts, Delhi.
5	Ms. Mona Madan W/o Sh. Sandeep Madan E.C.-10538453	JA in Record Room, North-West, Rohini Courts, Delhi.	JA In R&I Branch, North-West, Rohini Courts, Delhi.
6	Sh. Rakesh Kumar S/o Sh. Suraj Bhan E.C.- 94675423	JJA In R&I Branch, North-West, Rohini Courts, Delhi.	JJA In Record Room, North-West, Rohini Courts, Delhi.
7	Ms. Nidhi D/o Sh. Kuldeep Singh E.C.-96057306	Assistant Ahlmad/JJA in the court of Sh. Apoorv Bhardwaj, Ld. JMFC-02, North-West, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Ms. Divya Singh, Ld. JMFC (Mahila Court-01), North-West, Rohini Courts, Delhi.
8	Sh. Krishan Kumar s/o Sh. Ramesh Chander E.C.-64124731	Orderly in the court of Sh. Vinod Yadav, Ld. District Judge (CC-02), North-West, Rohini Courts, Delhi.	Orderly in the court of Sh. Muneesh Garg, Ld. ASJ-03, North-West, Rohini Courts, Delhi.

**Notes:**

1. Sh. Kushal Singh S/o Sh. Prem Singh, E.C.-38462078, Civil Nazir in the court of Sh. Vinod Yadav, Ld. District Judge (CC-02), North-West, Rohini Courts, Delhi shall also forthwith work as Civil Nazir in the court of the undersigned, in addition to the duties already assigned to him.
2. Transferred official(s) shall handover the charge of all the records in their custody along with the computer Hardware & other peripherals, non-consumable stationery articles, if any, before relinquishing their duties at transferor stations.
3. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
 (NISHA SAHAY SAXENA)  
 PRINCIPAL DISTRICT & SESSIONS JUDGE  
 NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

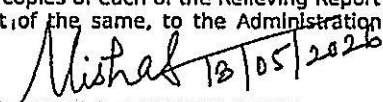
No.F2(2)/Admn.I&II/NW/RC/2026/

19676-721

Date 13/05/26

**Copy forwarded for information and necessary action to:-**

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J) / A.O.(J), Administration Branch-I, II & III (Central), Tis Hazari Courts, Delhi.
5. The Sr. A.O.(J) / A.O.(J), North-West District, Rohini Courts, Delhi.
6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, II & III (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Rohini Courts / Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The Branch Incharge, Library Branch, Rohini Courts, Delhi
13. The Dealing Official, LAYERS seat, Rohini Courts / Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I, II & III (North-West), Rohini Courts, Delhi.

  
 PRINCIPAL DISTRICT & SESSIONS JUDGE  
 NORTH-WEST DISTRICT, ROHINI COURTS, DELHI